



2026:AHC:21118

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 9019 of 1981

Balbir Singh

.....Petitioner(s)

Versus

Asstt. Director Consolidation

.....Respondent(s)

Counsel for Petitioner(s)	: Prabhakar Pandey, Prabhakar Singh, R.K. Pandey, Rajendra Singh, Ratnesh Nandan Singh, Ratnesh Narain Singh, S.K. Shukla, Shailendra Singh
Counsel for Respondent(s)	: Maksood Ahmad, Ram Raj Prajapati, S.C., Sanjay Kumar Srivastava, V.S.Dwivedi, Vinod Kumar Rai

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. The writ petition is dismissed for non-prosecution.
2. For orders, see order of date, passed in the leading Writ B No.10204 of 1981.

(Chandra Kumar Rai,J.)

January 30, 2026

C.Prakash